

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Ms. Santosh Chhabra EC- 13591043	SPA in the court of Sh. Rakesh Kumar Sharma, POIT, RADC, New Delhi.	SPA in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RADC, New Delhi.
2	Sh. Pawan Yadav EC- 83631417	PA in the court of Sh. Bhupinder Singh, Spl. Judge, PC Act-CBI, RADC, New Delhi.	PA in the court of Sh. Rakesh Kumar Sharma, POIT, RADC, New Delhi.
3	Sh. Ved Prakash EC- 35665441	Orderly in the court of Sh. Bhupinder Singh, Spl. Judge, PC Act-CBI, RADC, New Delhi.	Orderly in the court of Sh. Rakesh Kumar Sharma, POIT, RADC, New Delhi.
4	Sh. Vijay Kumar EC- 68803994	Orderly in the court of Sh. Bhupinder Singh, Spl. Judge, PC Act-CBI, RADC, New Delhi.	Orderly in the court of Sh. Rakesh Kumar Sharma, POIT, RADC, New Delhi.
5	Sh. Deepak Chaudhary EC- 92014/ 12779170	Orderly in the court of Sh. Rakesh Kumar Sharma, POIT, RADC, New Delhi.	Peon in Office Pool, RADC, New Delhi
6	Sh. Pintu EC- 10774/ 85831397	Orderly in the court of Sh. Rakesh Kumar Sharma, POIT, RADC, New Delhi.	Peon in Office Pool, RADC, New Delhi
7	Ms. Smriti Aggarwal EC- 12655907	JJA in the Record Room & Digitization Cell, RADC, New Delhi	JJA in Office Pool, RADC, New Delhi

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

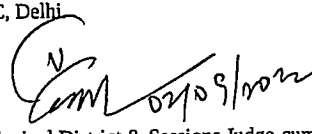
Dated, Delhi the - 02/09/22

4837D to 4866D

No.: _____ /F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I, II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

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